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Bench No. I

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P (IB).No. 357/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M.

Name of the Company  ANTARCTICA LTD.		Madoorie Tea Estate Pvt Ltd and Antarctica Ltd		
Under Section		8 & 9 IBC		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL TTERS)	Appearing on behalf of	Signature with date
1.	KAUSHIK	BANERJEE ADVOCATE	PETITIONING CREDITUR	W. Jen
2.	SUBRANIL	DEY	CREDITOR	Subtanil Dey (Adh.) 13/07/2017

ORDER

Heard the Ld. Counsels for the petitioner. It appears from the record that he has not proposed the name of any IRP. He is directed to propose the name of IRP along with his consent letter in proper form within 7 days.

Petitioner is further directed to send the notice on the Corporate Debtor informing the date of hearing and file an affidavit regarding service of notice.

List the matter on 27/07/2017.

(Vijai Pratap Singh) Member (J)